

PUNJAB VIDHAN SABHA

LIST OF BUSINESS

WEDNESDAY, THE 21ST MARCH, 2018

AT 3.30 P.M.

(AFTERNOON SITTING)

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. PAPERS TO BE LAID ON THE TABLE

1. A MINISTER to lay on the Table the Statement of trends in receipts and expenditure in relation to the Budget (2017-18) from 1.4.2017 to 31.12.2017, as required under Section 6(1) of the Punjab Fiscal Responsibility and Budget Management Act, 2003.

2. A MINISTER to lay on the Table the –

i) Notification No. 17/05/2016-5hg2/4415, Dated 12.7.2017; and

ii) Notification No. 17/05/2016-5hg2/4554, Dated 4.8.2017,

as required under Section 86(2) of the Real Estate (Regulation and Development) Act, 2016.

III. RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS AND VOTE ON THE MOTION OF THANKS

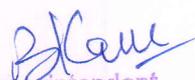
FURTHER consideration of the following motion moved by Sardar Sukhjinder Singh Randhawa, MLA and seconded by Sardar Amrinder Singh Raja Warring, MLA on the 21st March, 2018(Morning Sitting):-

"That an Address be presented to the Governor in the following terms:-

'That the Members of this House assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 20th March, 2018'."

CHANDIGARH:
THE 21ST MARCH, 2018

SHASHI LAKHANPAL MISHRA,
SECRETARY.


Superintendent
Punjab Vidhan Sabha
Chandigarh